

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 47 of 2016 (SZ)

Applicant(s)
M/s. Thirumalasetti Srinivas
Pattiseema, West Godavari Dist.
Andhra Pradesh

Respondent
Vs. Government of India, MoEF & CC,
Rep. by its Secretary, New Delhi
and others

Legal Practitioners for Applicant(s)
Mr. A. Santhosh Kumar

Legal Practitioners for Respondents
Mr. G.M. Syed Nurullah Sheriff
for R-1
Mrs. H. Yasmeen Ali for R-2 to R-5

Note of the Registry	Orders of the Tribunal
Order No.	<p>Date: 7th July, 2017</p> <p>Learned counsel appearing for the applicant and the respondents are present.</p> <p>As the Expert Member is not available, it is not possible to pass final orders.</p> <p>Hence, list the matter for final arguments on 19.07.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>